

with the State Governments/UT Administrations and are sanctioned subject to availability of funds, submission of suitable detailed project reports, adherence to scheme guidelines and utilization of funds released earlier.

Extension of Central Staff's LTC umbrella to Kerala

3034. SHRI RAJKUMAR DHOOT: Will the Minister of TOURISM be pleased to state:

- (a) whether it is a fact that Kerala has sought Central Staff's LTC umbrella to save tourism in the State;
- (b) if so, the details thereof; and
- (c) the action Government has taken on the request of Kerala Government?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI K. J. ALPHONS): (a) to (c) The Ministry of Tourism had supported the proposal of Government of Kerala for relaxation in LTC Home Town Rules to allow Government Servants to travel by air to Kerala. However, Department of Personnel and Training has informed that the proposal to include special facility of Home Town LTC conversion to Government employees to travel to Kerala by air was examined and was not agreed to as the Government employees already have the facility to visit Kerala on LTC under the 'Anywhere in India' category, which can be availed of as per their entitlements.

Projects sanctioned under Swadesh Darshan Scheme

3035. SHRI MAJEED MEMON: Will the Minister of TOURISM be pleased to state:

- (a) the number of projects sanctioned under Swadesh Darshan Scheme during the last three years;
- (b) the budget allocated and actual utilisation of funds;
- (c) the timelines of each of the projects along with the physical and financial achievements;
- (d) the concrete measures taken by Government for completion of ongoing projects, sanctioning of new projects, development of iconic tourist sites and development of wayside amenities in popular tourist circuits; and